

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

17.5.05

Registration No.

CCP/108/04

Ramesh Chandra Sharma

Applicant (s)

VERSUS

A.P. Sharma et

Respondent (s)

12.5.05

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

12.5.2005

None for the applicant.

Shri S.P. Singh for the respondents.

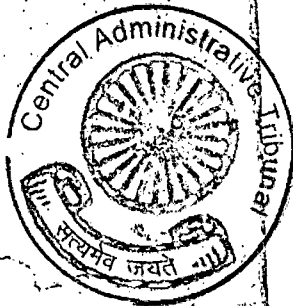
The learned counsel for the applicant in OA No. 99/1999 has filed this CCP No. 108/04 for non-compliance of the order dated 7th April, 2004 in the aforesaid OA. This order of the Tribunal dated 7th April, 2004 passed in the aforesaid OA has been stayed by the Hon'ble High Court of Chhattisgarh vide order dated 3rd May, 2005 in WP No. 2170/2004. In view of the stay granted by the Hon'ble High Court this CCP is not maintainable and is ~~xxx~~ dismissed. Accordingly, the notices issued are discharged.

Sd/

(A.K. Bhatnagar)
JM

Sd/

(M.P. Singh)
VC



सत्य प्रतिनिधि

17/5/05
DY. REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

GRPR-119-CAT Jat

Received
16.5.05